

Paddy Procurement Rate and its Free Movement

990. SHRI GANANATH PRADHAN: Will the Minister of AGRICULTURE state:

(a) whether there is any proposal to enhance the paddy procurement rate by the Central Government from the cultivators, which was fixed up earlier; and

(b) whether the Central Government have received any representation from the farmers and the State Governments to allow the free movement of paddy from one State to the other as it is done in the case of wheat?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) No, S.R.

(b) Government have received certain representations to the effect that free movement of paddy may be allowed from one State to the other as in the case of wheat. The matter will be considered at the time of formulating the new Kharif policy for the next marketing season 1977-78 commencing from October, 1977.

Permission to Government Employees to Share Accommodation with MPs.

991. DR. BAPU KALDATE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have given permission to Government employees to share accommodation with Members of Parliament;

(b) if so, since when this permission was granted; and

(c) if not, what steps are being taken against those Government employees who share these accommodations?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir.

(b). Does not arise.

(c) Action against officers sharing accommodation unauthorisedly is taken in accordance with the provisions of the allotment rules when specific cases of unauthorised sharing are noticed.

दिल्ली की बृहत योजना में परिवर्तन

992. श्री यशवन्त शर्मा : क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या केन्द्र शासित क्षेत्र दिल्ली में अनधिकृत निर्माण की स्थिति को देखते हुए सरकार का विचार बृहत योजना में परिवर्तन करके आवास समस्या को हल करने के प्रयास करने का है और

(ख) यदि हाँ, तो इस बारे में अब तक क्या कदम उठाए गए हैं और भविष्य में क्या कदम उठाए जाने वाले हैं ?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) :

(क) जी हाँ। गुणावगुणों के आधार पर।

(ख) विभिन्न आयोजना प्रभागों में घनत्व को बढ़ाकर जहाँ आवश्यक है क्षेत्रीय विनियमनों में संशोधन करके और गुणावगुणों के आधार पर भू-उपयोग में परिवर्तन करके बृहत योजना को परिशोधित किया गया है। इस प्रकार के अभ्यास सतत आधार पर करने पड़ते